581 E.C. Report & Minutes PHALGUNA 8, 1913 (SAKA) P.A.C. Recorts

> tioned at (9) above. [Placed in Library. See No. LT-1362-92]

- (i) A statement of the Annual (11) Report (Hindi and English versions) of the National Cooperative Tobacco Growers' Federation Limited, Anand, for the year 1990-91 alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Tobacco Grower's Federation Limited, Anand, for the year 1990-91.
- (12)A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library, See No. LT-1363-921

13.47 hrs.

ESTIMATES COMMITTEE

Fifth Report and Minutes + ? reserved

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): I beg to present the Fifth Report (Hindi and English versions) of the Estimates Committee on Ministry of External Affairs - Consular Passport and Visa Division and Minutes of the sittings of the Committee relating thereto.

13.471/2 hrs.

PUBLIC ACCOUTNS COMMITTEE

Ninth and Tenth Reports

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:-

- Ninth Report of Metro Railway, (i) Calcutta -Procurement of Sophisticated Signalling Equipment.
- (ii) Tenth Report on Export Processing Zones.

13,48 hrs.

ELECTION TO COMMITTEE

Estimates Committee | 4/1

Committee

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): I beg to move the following:-

> That the Members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a Member of the Committee on Estimates for unexpired portion of the term of the Committee vice Shri Vijay N. Patil resigned from the Committee."

MR. SPEAKER: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a Member of the Committee on Estimates for unexpired portion of the term of the Committee vice Shri Vijay N. Patil resigned from the Committee."

The motion was adopted